

No.GOB(I) 2/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 18TH JUNE, 2021.

NOTIFICATION

PART - A

The following transfer and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **June 28, 2021**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Prabhu Neelachari Badiger	II Addl. Senior Civil Judge and JMFC., Davanagere.	I Addl. Senior Civil Judge and JMFC., Davanagere. (Vacant Court)
2	Sri. Nitin Yeshwanth Rao	IV Addl. Senior Civil Judge and JMFC., Dharwad.	I Addl. Senior Civil Judge, Dharwad. (Vacant Court)
3	Sri. Praveen Nayak	III Addl. Senior Civil Judge and JMFC., Davanagere.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Davanagere. (Vacant Post)
4	Smt. Poornima K.Yadav	II Addl. Senior Civil Judge, Shivamogga.	Prl. Senior Civil Judge and CJM, Shivamogga. (Vacant Court)
5	Sri. B.Chennappa	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vacant Court)

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1	2	3	4
6	Smt. Ujwala Veeranna Siddannavar	Addl. Senior Civil Judge and JMFC., Bhadravathi.	Prl. Senior Civil Judge and JMFC, Bhadravathi. (Vacant Court)

PART-B

The following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from the forenoon of **June 28, 2021**:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Sri. Somanatha	Prl. Civil Judge and JMFC, Maddur.	II Addl. Senior Civil Judge and JMFC., Udupi. (Vacant Court)
2	Smt. Lakshmi Ningappa Garag	Civil Judge and JMFC., Haveri	Senior Civil Judge, Muddebihal, Vijayapura District. (Vacant Court)
3	Sri. A.C.Dayanand- murthy	Civil Judge and JMFC, Bangarpet, Kolar District.	V Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Smt. Kavita Shivaray Undodi – transferred vide this office notification dated 16.04.2021)
4	Sri. Abdul Raheman Pathan	Prl. Civil Judge and JMFC, Ballari.	Addl. Senior Civil Judge and JMFC., Athani, Belagavi District. (Vice Sri. Venkateshappa.V. – transferred vide this office notification dated 16.04.2021)

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1	2	3	4
5	Sri. Amar V.L.	Civil Judge, OOD, Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru. (ON REPATRIATION)	Senior Civil Judge and JMFC, Holenarasipur, Hassan District. (Vacant Court)
6	Sri. Mariyappa	Prl. Civil Judge and JMFC II Court, Kalaburagi.	II Addl. Senior Civil Judge and JMFC., Dharwad. (Vacant Court)
7	Sri. Soma.A.S.	Prl. Civil Judge and JMFC, Raibag, Belagavi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkamagaluru. (Vacant Post)
8	Sri. Mahajan Ramesh Appasab	Civil Judge and JMFC, Mundargi, Gadag District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Raichur. (Vacant Post)
9	Sri. Sushant Mahaveer Chougale	JMFC I Court, Hubballi, Dharwad District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kalaburagi. (Vice Sri. Girimallappa Ramappa Shettar – transferred vide this office notification dated 05.05.2021)

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1	2	3	4
10	Sri. Felix Alphonse Anthony	Prl. Civil Judge and JMFC, Sagar, Shivamogga District.	VI Addl. Senior Civil Judge and JMFC, Mysuru. (Vacant Court)
11	Sri. Madasha V.	Prl. Civil Judge and JMFC., Hubballi, Dharwad District.	Senior Civil Judge and JMFC, Malavalli, Mandya District. (Vacant Court)
12	Smt. Dhanalakshmi R.	Registrar, Court of Small Causes, Bengaluru City.	VII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
13	Sri. Mahesh Chandrakanth	Civil Judge and JMFC, Banahatti, Bagalkot District.	III Addl. Senior Civil Judge, Dharwad. (Vice Smt. Mamatha D. – transferred vide this office notification dated 16.04.2021)
14	Sri. Ananda M.	Deputy Registrar, City Civil Court, Bengaluru City.	Senior Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vacant Court)
15	Smt. Hemashree D.	Civil Judge and JMFC, Saundatti, Belagavi District.	II Addl. Senior Civil Judge and JMFC, Mandya. (Vacant Court)
16	Sri. Ravi Babu Chawan	Civil Judge and JMFC, Kundagol, Dharwad District.	Senior Civil Judge and JMFC, Aurad, Bidar District. (Vacant Court)
17	Smt. Savitha P.R.	II Civil Judge and JMFC, Mysuru.	XX Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Shakunthala S. – transferred vide this office notification dated 16.04.2021)

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1	2	3	4
18	Smt. V.N.Milana	Prl. Civil Judge and JMFC, Ramanagara.	Addl. Senior Civil Judge and JMFC., Bhadravathi, Shivamogga District. (Smt. Ujwala Veeranna Siddannavar – transferred)
19	Smt. M.D.Pavithra	Civil Judge and JMFC, Tarikere, Chikkamagaluru District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Ballari. (Vacant Post)
20	Sri. C.N.Chandan	Civil Judge, OOD, Assistant Director, Karnataka Judicial Academy, Bengaluru.	Addl. Senior Civil Judge, Shivamogga. (Vacant Court)
21	Smt. Deepa Gopal Manerkar	III Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Senior Civil Judge and JMFC., Sindhanur, Raichur District. (Vacant Court)
22	Sri. Shafeer A.A.	Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City.	II Addl. Senior Civil Judge, Shivamogga. (Vice Smt. Poornima K.Yadav – transferred)
23	Smt. Amol Jaykumar Hirikude	Metropolitan Magistrate, Virtual Court, Bengaluru City	IV Addl. Senior Civil Judge and JMFC., Dharwad. (Vice Sri. Nitin Yeshwanth Rao – transferred)

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1	2	3	4
24	Sri. Puttaraju	Prl. Civil Judge and JMFC, Karkala, Udupi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Haveri. (Vacant Post)
25	Sri. Dayanand	Prl. Civil Judge and JMFC, Shivamogga.	III Addl. Senior Civil Judge and JMFC., Raichur. (Vice Sri. Eshwara - transferred vide this office notification dated 16.04.2021)
26	Sri. Allappa Mahadevappa Badiger	Prl. Civil Judge and JMFC., Gadag.	XIV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Geethamani - transferred vide this office notification dated 16.04.2021)
27	Sri. Sunil R.	Civil Judge and JMFC, Sankeshwar, Belagavi District.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. B.Chennappa - transferred)
28	Smt. Nivedita Mahantesh Munavallimath	Prl. Civil Judge, Vijayapura.	II Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District. (Vice Sri. Jeevanrao Vasant Rao Kulkarni - transferred vide this office notification dated 16.04.2021)

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1	2	3	4
29	Sri. Farooq Zare	Civil Judge and JMFC, Krishnarajapet, Mandya District.	XIX Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
30	Sri. Irfan	Prl. Civil Judge and JMFC, Udupi.	III Addl. Senior Civil Judge and JMFC., Tumakuru. (Vice Sri. Kuruvatteppa Somanna Rotter – transferred vide this office notification dated 16.04.2021)
31	Sri. Manjunatha M.S.	Addl. Civil Judge and JMFC, Udupi.	XVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Manjunatha K.P. – transferred vide this office notification dated 16.04.2021)
32	Sri. Nagesha.C.	Civil Judge and JMFC, Belur, Hassan District.	VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
33	Sri. Afthab K.	Prl. Civil Judge and JMFC II Court, Hassan.	II Addl. Senior Civil Judge and JMFC., Davanagere. (Vice Sri. Prabhu Neelachari Badiger – transferred)
34	Sri. Gokula K	Prl. Civil Judge and JMFC, Anekal, Bengaluru Rural District.	Senior Civil Judge and JMFC., Somwarpet, Kodagu-Madikeri District. (Vacant Court)

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1	2	3	4
35	Smt. Jyoti Shantappa Kale	Prl. Civil Judge, Mandya.	Addl. Senior Civil Judge and JMFC., Doddaballapura, Bengaluru Rural District. (Vice Smt. Padmashree Ratnakar Patil – transferred vide this office notification dated 5.5.2021)

BY ORDER OF THE HIGH COURT

Sd/-

(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.Nos.1, 2, 4 to 6 (**PART-A**) of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 28, 2021**.
3. The Officers mentioned at Sl.No.3 (**PART-A**) of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment order from the Government and then proceed to take charge of his new post on the forenoon of **June 28, 2021**.

4. The Officers mentioned at Sl.Nos. 1 to 4, 6, 10 to 18, 20 to 23 and 25 to 35 **(PART-B)** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 28, 2021**.
5. The Officers mentioned at Sl.Nos. 7 to 9, 19 and 24 **(PART-B)** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 28, 2021**.
6. The Officer at Sl.No.5 **(PART-B)** of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation order from the Government and then proceed to take charge of his new post on the forenoon of **June 28, 2021**.
7. The Accountant General in Karnataka, Bengaluru.
8. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Registrar General/ Registrar (Vigilance)/Registrar (Statistics and Review)/ Registrar (Recruitment)/Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
11. The Additional Registrar General, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
13. The Director, Karnataka Judicial Academy, Bengaluru.
14. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
15. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

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18. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
20. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
21. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
22. Spare copies

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